

**HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD  
(Special Original Jurisdiction)**

**FRIDAY, THE EIGHTEENTH DAY OF OCTOBER  
TWO THOUSAND AND TWENTY FOUR**

**PRESENT**

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE  
AND  
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO**

**WRIT PETITION NO: 7166 OF 2020**

**Between:**

1. Dr. D Aishwarya, D/o Srinivas Reddy Aged 23 Years. R/o Plot No 24, road No 7 Shakthinagar, Lb Nagar, Hyderabad, 500074.
2. Dr. Dasari Sahiti Sai, D/o Dasari Bujjeswara Rao Aged 25 Years R/o H.No 4-133/A, Opp. Railway Station, Serilingam Pally, Hyderabad , 500019

**...PETITIONERS**

**AND**

1. The State of Telangana, Represented by its Special Chief Secretary, Health, Medical and family Welfare Department, Secretariat buildings, Hyderabad.
2. Kaloji Narayana Rao Univeisity of Health sciences, Warangal, represented by its Registrar.
3. Telangana Admission and fee Regulatory Committee, JNU and FAU campus, Opposite Mahavir Hospital, Masab Tank, Hyderabad, Represented by its Member Secretary.
4. Mallareddy Institute of Medical Sciences, Syno. 138, Venkatarnana Colony, Suraram, Quthbullapur, jeedimetla, Hyderabad-500 005. Represented by its authorized representative.
5. Mallareddy Medical college for Women, Jeedimetla, Suraram X Road, Quthbullapur, Hyderabad, Telangana 500055, Represented by its authorized representative.
6. Bhaskar Medical College, Yenkapally, Moinabad, Rangareddy, Telangana-505417, Represented by its authorized representative.
7. Prathima Medical college, Nagnur, Karimnagar, Telangana-505417. Represented by its authorized representative.
8. Kamineni Academy of Medical Sciences and Research Centre nalgonda road, suryodaya colony, Telangana-508254, lb nagar, hyderabad.
9. Kamineni Institute of Medical Sciences, Sreepuram, Narketpally, Telangana-508254 Represented by its authorized representative.

10. Chalmeda AnandRao Institute of Medical Sciences, Sreepuram, Narketpally, Telangana-505001. Represented by its authorized representative.
11. Mamatha Medical College, D.No. 4-2-161, opp. Rotary Nagar, Khammam, Telangana-507002, Represented by its authorized representative.
12. MNR Medical College, MNR Educational Trust, 2-23B/350, Bhagyanagar Phase-3, Kukatpally, Hyderabad, Telangana-500072. Represented by its Managing Trustee.
13. SVS Medical College, Yenugonda, Mahabubnagar, Telangana-509001. Represented by its authorized representative.
14. Medicit institute of Medical Sciences, Medchal, Ghanpur, Telangana-501401. Represented by its authorized representative.
15. Apollo Institute of Medical Sciences and Research, Apollo health City Campus, RdNo.92, JublieeHills, FilmNagar, Hyderabad, Telangana-500090 Represented by its authorized representative.
16. Deccan College Of Medical Sciences, Dar-us-Salam Educational Trust, P.O. Kanchanbagh, DMRL X Road, Santhosh Nagar, Hyderabad-500058. Represented by its authorized representative.
17. Shadan Institute Of Medical Sciences, Teaching Hospital and Research Centre, Himayat Sagar Road, Rangareddy(Dist), Hyderabad, Telangana. Represented by its authorized representative.
18. Army College of Dental Sciences, Rajiv Swaguha abhimaan Project, Secundrabad, Telangana-500083. Represented by its authorized representative.
19. Malla Reddy Dental College for Women, Venkatrarnana Colony Suraram, Hyderabad, Telangana-500055
20. Mallareddy Institute of Dental Sciences, Syno. 137 and 139, Suraram X Roads, Quthbullapur, jeedimetla, Hyderabad-500 005. Represented by its authorized representative
21. Paninceya Mahavidyala Institute of Dental Sciences an Research Centre, Road No. 5, VR colony, Kamala Nagar, Kothapet, Hyderabad, Telangana-500060. Represented by its authorized representative.
22. Sri Sai College of Dental Surgery, Kothrepally, Vikarabad, Telangana. Represented by its authorized representative.
23. MNR Dental College, MNR Nagar, SangaReddy, Telangana. Represented by its authorized representative.
24. Mamatha Dental College, 5-7-200, Giriprasad Nagar, Mamatha Road, Khammam, Telangana-507002. Represented by its authorized representative.
25. Kamineni Institute of Dental Sciences, Sreepuram, Narketpally, Telangana-508254 Represented by its authorized representative.
26. SVS Institute of Dental Sciences, Appannapally, Yedirn, Mahabubnagar, Telangana-509002. Represented by its authorized representative.
27. Meghana Dental College, Nizambad, Telangana-503230. Represented by its authorized representative.

28. Sri Balaji Dental College, Yenkapally Village, Moinabad Mandal, P.O, Hirnayath Nagar, Hyderabad, Telangana-500075. Represented by its authorized representative

**...RESPONDENTS**

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue an appropriate Writ, Order or Direction, more particularly one in the nature of Writ of Mandamus, setting aside G.O.Ms. No. 20 dated 14,04.2020 issued by the 1st respondent as illegal and arbitrary, without jurisdiction and violative of fundamental rights and pass such other order or orders as are deemed fit and proper in the circumstances of the case

**IA NO: 1 OF 2020**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the operation of G.O.Ms. No. 20 dated 14/04/2020 issued by the 1st respondent and pass such other order or orders as this Honorable Court may deem fit and proper in the circumstances of the case. pending disposal of the above writ petition

**Counsel for the Petitioners: SRI. E VENKATA SIDDHARTHA (NOT PRESENT)**

**Counsel for the Respondent NO.1: SRI P. SHRAVAN KUMAR GOUD GP FOR MEDICAL HEALTH AND FW**

**Counsel for the Respondent NO.2: SRI A. PRABHAKAR RAO SC FOR KNRUHS**

**Counsel for the Respondent NO.3: SRI K. RAVINDER REDDY SC FOR TAFRC**

**Counsel for the Respondent NOs.4 to 28: ----**

**The Court made the following: ORDER**

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE  
AND  
THE HON'BLE SRI JUSTICE J. SREENIVAS RAO  
WRIT PETITION No.7166 of 2020**

**ORDER:** (per the Hon'ble the Chief Justice Alok Aradhe)

None for the petitioner.

Sri P.Shravan Kumar Goud, learned Government Pleader for Medical, Health and Family Welfare appears for respondent No.1.

Mr.A.Prabhakar Rao, learned Standing Counsel for Kaloji Narayana Rao University of Health Sciences appears for respondent No.2.

2. It appears that the petitioner is not interested in prosecuting the Writ Petition.

3. Therefore, the Writ Petition is dismissed for want of prosecution.

Miscellaneous applications, if any pending, shall stand closed. There shall be no order as to costs.

**SD/- A. SRINIVASA REDDY  
ASSISTANT-REGISTRAR**

//TRUE COPY//

**SECTION OFFICER**

To,

1. One CC to SRI. E VENKATA SIDDHARTHA Advocate [OPUC]
2. One CC to SRI A. PRABHAKAR RAO SC FOR KNRUHS [OPUC]
3. One CC to SRI K. RAVINDER REDDY SC FOR TAFRC [OPUC]
4. Two CCs to GP for Medical Health and FW, High Court for the State of Telangana at Hyderabad. [OUT]
5. Two CD Copies

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**HIGH COURT**

**DATED:18/10/2024**

**ORDER**

**WP.No.7166 of 2020**



**DISMISSING THE WRIT PETITION  
FOR WANT OF PROSECUTION  
WITHOUT COSTS**

*3 copies  
Pr  
29/10/24*